- (a) whether there has been a considerable increase in net revenue receipts to Government during the year 2003-04 as compared to the year 2002-03;
  - (b) if so, the details thereof and the reasons therefor;
  - (c) the areas which accounted for the increase; and
  - (d) the prognosis for the year 2004-05?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) Yes, Sir.

- (b) The net tax revenue of the centre during 2002-2003 was Rs. 159425 crores (provisional actual) whereas the figure for 2003-04 was Rs. 187539 crores (RE).
- (c) The increase was in the areas of Corporation Tax, Taxes on Income other than Corporation Tax, Customs, Union Excise Duties and Service Tax.
- (d) In so far as Direct Taxes are concerned, till the end of November, 2004, collections have increased by 33.74 per cent over the collections made during the corresponding period of last year. If the present trends of growth in direct tax collections continue for the remaining part of the current financial year, the Budget Estimates of Rs. 1,39,510 crore for 2004-05 are likely to be achieved.

In so far as Indirect Taxes are concerned, the continuous growth in revenue of Excise and Customs duties and Service Tax for the period April-October 2004 was 12.90 per cent as compared with the corresponding period of the previous year. Actual growth in revenue for the balance period of 2004-05 depends upon a number of factors such as growth in clearance, value etc. All efforts are being made to achieve the target.

## **Kisan Credit Card**

- †1207. SHRI AJAY SINGH CHAUTALA; Will the Minister of FINANCE be pleased to state:
- (a) the details of the target of providing Kisan Credit Card by the Nationalised Banks and Scheduled Banks in each State of the country during the years 2003-04 and 2004-05;

†Original notice of the question was received in Hindi.

- (b) whether Government have succeded in achieving the above target, so far;
- (c) if so, the details thereof, so far;
- (d) if not, the reasons therefor;
- (e) whether Government have received complaints from the farmers and if so, the details thereof; and
- (f) the steps being taken by Government to streamline the Kisan Credit Card scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) to (d) Reserve Bank of India (RBI) has reported that target for issuance of Kisan Credit Cards (KCCs) were fixed for 2003-2004 bank-wise (not State-wise). The targets fixed for issuance of KCCs by Public Sector Banks (PSBs), Co-operative Banks and Regional Rural Banks (RRBs) and the achievement during 2003-04 are as under:—

Agency	Targets (Lakhs) 2003- 04	Cards issued (Lakhs)	% Achievement
PSBs	30.00	30.94	103
Coop. Banks	49.27	48.78	99.02
RRBs	7.72	12.74	164.89

State-wise targets for the year 2003-04 are given in the Statement. (See below) .

Numerical targets for issuance of KCCs has not been fixed for the year 2004-05. However, 22 lakhs KCCs have been issued during the first six months of the current financial year.

- (e) NABARD had received a few complaints mostly relating to procedural delays on the part of the banks and these complaints have been taken up with the banks on priority basis for redressal of the grievances.
- (f) The banks have been advised to take following measures to further streamline the KCC Scheme:—
  - (1) Efforts to identify the farmers including oral lessees to cover them under the scheme;

## [14 December, 2004] RAJYA SABHA

- (2) Motivating defaulters to clear their dues so as to enable them to avail benefit of the Scheme again;
- (3) Fresh guidelines for routing crop loans through KCC;
- (4) Promotional grant/assistance by NABARD to Co-operatives and RRBs to provide awareness/publicity for KCC Scheme;
- (5) Enhancing the coverage of KCC to include term loan for agriculture and allied activities and consumption needs.

Statement

Details of State-wise target for the year 2003-04 of Co-operative Banks and RRBs KCC Scheme-State-wise Targets for the year 2003-04

SI. No. Name of the State	Cooperatives	RRBs	Total
1 Andhra Pradesh	267000	70100	337100
2 Arunachal Pradesh	3300	800	4100
3 Assam	11500	9500	21000
4 Bihar	718600	156000	874600
5 Gujarat	128900	10500	139400
6 Haryana	103000	11800	114800
7 Himachal Pradesh	3000	500	3500
8 Jammu& Kashmir	121900	4400	126300
9 Karnataka	166400	10000	176400
10 Kerala	179000	24500	203500
11 Madhya Pradesh	839700	23500	863200
12 Maharashtra	165750	15000	180750
13 Manipur	1300	500	1800
14 Meghalaya	500	400	900
15 Mizoram	2000	700	2700
16 Nagaland	700	200	900
17 Sikkim	500	0	500
18 Orissa	352600	35000	387600
19 Punjab	69650	4700	74350
20 Rajasthan	48500	22800	71300
21 Tamil Nadu	221000	23000	244000
22 Uttar Pradesh	1000000	291600	1291600

SI. No. Name of the State	Cooperatives	RRBs	Total
23 West Bengal	343550	33400	376950
24 Tripura	4000	1000	5000
25 Goa	500	0	500
26 New Delhi	8300	0	8300
27. Pondicherry	1000	0	1000
28 A & N Islands	1000	0	1000
29 Jharkhand	28000	11000	39000
30 Chhattisgarh	99000	9100	108100
31 Uttaranchal	36500	2800	39300
TOTAL:	4926650	772800	5699450

## Statutory status to Pension Fund Regulatory and Development Authority

1208. SHRI MURLI DEORA: Will the Minister of FINANCE be pleased to state:

- (a) whether Government propose to bring forward a bill to give statutory status to the Pension Fund Regulatory and Development Authority;
  - (b) if so, the details thereof;
- (c) whether action has also been proposed against those Pension Fund Managers who indulge in deliberate misdemeanours and if so, the details thereof; and
- (d) whether the pension sector will be allowed 100 per cent FDI and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) to (c) Government proposes to bring a legislation which would, *inter alia*, provide for a statutory Pension Fund Regulatory and Development Authority having the responsibility of promoting and ensuring the orderly growth of the pension sector. Stiff penalties are being proposed against those pension fund managers and other intermediaries that do not comply with the regulatory provisions.